

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 29 of 2013 &
IA No. 45 of 2013

Dated : 13th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr. ...Appellant(s)
Versus

Punjab State Power Corporation Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S.Ganesh, Sr. Adv.
Mr. Aniket Prasoon

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadrifor R-1
Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Ruth Elwin for R-2

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on 23.01.2014 at 12.30 p.m.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt